

ITEM NO.MM-6

COURT NO.2

SECTION

IIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6006/2005

(From the judgement and order dated 11/10/2005 in CRLA No. 2846/2005 of  
The HIGH COURT OF BOMBAY)

M/S. PRAGATI SUNILKUMAR AGARWAL

Petitioner(s)

VERSUS

SUNILKUMAR AGARWAL & ORS.

Respondent(s)

(with appln.(s) for stay)

Date: 30/11/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE DR. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr. Nitin S Tamwekar, Adv.

Mr. B S Sai, Adv.

Mr. K. Rajeev, Adv.

For Respondent(s)

UPON being mentioned by counsel the Court made the following

O R D E R

List on due date.

(D.P. WALIA)

COURT MASTER

(MADHU SAXENA)

COURT MASTER